### <u>COURT-I</u>

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 157 OF 2017

## Dated: 11<sup>th</sup> April, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: NTPC Ltd. Vs. Uttar Pradesh Power Corporation Ltd. 8	Anr.	Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Shubham Arya Mr. Pulkit Agarwal
Counsel for the Respondent(s)	:	Mr. Pradeep Misra for R.1
		Mr. Anna Malhotra for R-2

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on 07.08.2018.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

ts/mk